

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3847
ANSWERED ON:08.04.2003
INTRODUCTION OF LICENCE FOR ENGINEERS
SULTAN SALAHUDDIN OWASI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether owing to the pressure from the WTO, the Government are considering to introduce a license for engineers to practice their profession as reported in the Indian Express dated 5.3.03 under caption Engineers will need license to practice;
- (b) if so, the details thereof;
- (c) whether any deadline has been fixed by the WTO to fulfill this;
- (d) if so, the details thereof;
- (e) whether AICTE is ready to issue such licenses to engineers; and
- (f) if so, the extent to which this service is likely to benefit the country as well as the engineering profession?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. V ALLABHBHAI KA THIRIA)

(a) to (d) : No, Sir. There is nothing in India's WTO commitments to necessitate such a step .

(e) & (f): The AICTE of its own, has decided to undertake the responsibility of registration of Engineers, The grant of Registration to engineers would facilitate cross border movement of registered professionals as it would help establishing instant recognition to practice the profession within the country and abroad. Through the process of Registration the AICTE shall be in a position to impose stringent academic norms and professional code of ethics for ensuring development of quality professionals in the country.